GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 1012

TO BE ANSWERED ON THE 10th FEBRUARY, 2021/ 21 MAGHA, 1942 (SAKA)

SUMMONING OF PROTESTING FARMERS

1012. SHRI G.C. CHANDRASHEKHAR:
SMT. PHULO DEVI NETAM:
SHRI DIGVIJAYA SINGH:

Will the Minister of Home Affairs be pleased to state:

(a) whether the National Investigation Agency (NIA) summoned farmers participating in the ongoing farmers' protests;

(b) if so, the details thereof including the number of farmers summoned and the reasons for the same;

(c) whether the National Investigation Agency (NIA) summoned said persons as witnesses;

(d) whether said persons are being charged with any crime; and

(e) if so, the details thereof including the charges against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) : No, Sir

(b) to (e) : Do not arise in view of (a) above.

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